Shortage of coal in thermal power stations

- 637. DR. T.N. SEEMA: Will the Minister of COAL be pleased to state:
- (a) whether the Government is aware about the alarming situation regarding shortage of coal stocks faced by the thermal power stations;
- (b) what is the present installed coal production capacity in the country, State-wise and company/field-wise and what are the details of current stocks available;
 - (c) what are the reasons for the lag in production and transportation of coal; and
 - (d) what are the steps taken by Government for addressing the problems?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) Out of 89 coal based power plants monitored by Central Electricity Authority (CEA) on daily basis, 52 power plants were having critical coal stock position of less than 7 days' consumption, as on 22.11.2011. Out of this, 32 power plants were having super critical stock with less than 3 days' consumption. Dispatches from Coal India Limited (CIL) sources to power utilities during April - October, 2011 were 165.43 Million Tonnes with 88% materialization of 187.07 Million Tonnes committed under Fuel Supply Agreement / Memorandum of Understanding. Coal dispatches to power stations went down during the second quarter of this year mainly due to heavy rains in the coalfields during August/September, severely affecting transportation and wagon loading.

- (b) The relevant information is being collected and will be laid on the Table of the House.
- (c) The reasons for less production and transportation of coal from CIL sources are as under:
- (i) Delay in environmental and forestry clearances of major projects.
- (ii) Delay in land acquisition of the projects.
- (iii) Resettlement and Rehabilitation (R&R) issues, demand beyond stipulated norms.
- (iv) Delay in implementation of rail infrastructure projects in a few growing coalfields like IB/Talcher, NK, Mand-Raigarh etc.
- (v) Law and order problem particularly in the States of Odisha & Jharkhand.

- (vi) Projects being affected due to embargo imposed in view of Comprehensive Environmental Pollution Index (CEPI).
- (d) The following steps are being taken by CIL to overcome these problems and enhance coal production:
- (i) Improving capacity utilization by efficiency improvement and modernization.
- (ii) Implementation of ongoing projects in time bound manner to achieve targeted production as per schedule.
- (iii) Efforts being taken by all the subsidiaries for obtaining Environment/ Forest Clearance (EC/FC) within the schedule time frame so that projects could be able to start production in time.
- (iv) Liaisoning with the State Government agencies to acquire land for identified & expansion projects.

Transparency in tender system of NCL

638. SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

Will the Minister of COAL be pleased to state:

- (a) whether the irregularities has been reported in awarding the tenders and supply orders for mining equipments and their accessories in Northern Coalfields Limited (NCL), Singrauli;
 - (b) if so, the details thereof;
 - (c) whether CBI has raided the various places in this regard;
 - (d) if so, the details thereof;
 - (e) the details of persons/firms whose responsibility has been fixed in this regard;
 - (f) whether Government would take steps to bring transparency in tender system of NCL;
 - (g) if so, the details thereof; and
 - (h) if not, the reasons therefor?